

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: the 26th March, 2026

No. 271 A : The Hon'ble Court have been pleased to appoint Sri Shiv Gopal Mishra, Principal District and Sessions Judge, Darbhanga as Registrar General, Patna High Court, Patna with effect from the date he assumes charge of his office.

By order of the High Court,

Sd/- Prajesh Kumar

Registrar Establishment

Memo No. 27941 - 27962 /A. D. Apptt., Patna, the 26th March, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna/ Registrar General, Patna High Court, Patna/ Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna, / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. Statistical Section, Patna High Court, Patna/ S.O. A.D. Misc. Section, Patna High Court, Patna / S.O. Vigilance Cell, Patna High Court, Patna / S.O. Legal Cell, Patna High Court, Patna / S.O. Judicial Officers Service Record Room, Patna High Court, Patna / S.O. A.D.(General), Patna High Court, Patna/ S.O. A.D.(Establishment), Patna High Court, Patna / Senior Programmer, Patna High Court, Patna/ The Principal District and Sessions Judge, Darbhanga for information and necessary action.

{Sri Mishra is directed to make over charge of his present assignment in consultation with Sri Pradeep Kumar Malik, Registrar General, Patna High Court, Patna and to join his new assignment soon thereafter.}

{-} For Sri Shiv Gopal Mishra only.

By order of the High Court,



Registrar Establishment